

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1052/2015

New Delhi, this the 02nd day of November, 2016.

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Shekhar Agarwal, Member (A)**

Rajbala, age 60 years,
W/o Late Sh. Raghvinder Singh
Assistant Director of Education (PE & NI),
R/o 15-B, Delhi Administration Flats,
New Mahavir Nagar, Outer Ring Road,
Vikas Puri, Delhi.

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Applicant

Versus

1. Govt. of National Capital Territory of Delhi,
Through Chief Secretary,
Delhi Govt. Secretariat, IP Estate,
New Delhi-110002.

2. Director of Education,
Govt. of National Capital Territory of Delhi,
Old Secretariat, Delhi-110054.

3. Union Public Service Commission,
Through its Chairman,
Shahjah Road, New Delhi.

4. Sh. Satpal,
ADE (Sports),
Chattarshala Stadium, Delhi.

5. Union of India,
Department of Personnel and Training,
Ministry of Personnel,
Public Grievances and Pensions,
Government of India.

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Respondents

(through Sh. Vijay Pandita for R 1-2, Sh. Ravinder Aggarwal for R-3, Sh. N.K. Singh for Ms. Avnish Ahlawat for R-4 and Dr. Shamshuddin Khan for R-5)

ORDER (ORAL)

Hon'ble Mr. Justice Permod Kohli

Matter has been called for the second time. None appears for the applicant. On last two occasions also, the applicant had remained absent. It appears that the applicant is not interested to prosecute the application further.

2. Therefore, this OA is dismissed for default of appearance and non-prosecution.

(Shekhar Agarwal)
Member (A)

(Justice Permod Kohli)
Chairman

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